NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 10.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

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C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 22/16	IA 01/17 IN TP 88/16	Hearing	397-398	Jitendra Virwani vs. MRO-Tek. Ltd. & 10 Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

REPRESENTATION TO WHOM

RESPONDENT OF 1911

Respondent No. 1911

Respondent No. 2-10

PARIND LALLA

Respondent No. 2-10

PARIND LALLA

Pelitioner

Signature

Respondent No. 1911

PARIND LALLA

Pelitioner

Pelitioner

Counsel for petitioner is present. Counsel for respondent is present. Counsel for petitioner filed copy of the order of Hon'ble Apex court stating that no third party rights shall be created and that the matter is pending in the Supreme Court. Counsel for respondent reported that the order of the Hon'ble Apex Court is further modified by the Apex Court and he would filed the modified order.

List it on 08.08.2017.

MEMBER (J)